

SUPREME COURT OF INDIA

LIST OF SENIOR ADVOCATES DESIGNATED BY SUPREME COURT

(as on 29.03.2019)

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
1	Mr. Ramachandra Martand Hajarnavis	89, Shahjahan Road, New Delhi.	28-3-1966	Retd Judge Bombay H/C
2	Mr. Hari Ramchandra Gokhle	Rocky Hill Flats, N. Dabholkar Road, Bombay-6	23-7-1966	Advocate
3	Mr. G. R. Rajagopaul	C-53, South Extn. Part-1, New Delhi	03-10-1966	Advocate
4	Dr. V. A. Sayed Muhammad	Address not available	07-11-1966	Adv. General
5	Mr. N. D. Khar Khanis	122, Golf Links, N.D.	07-10-1967	Advocate
6	Mr. P. Govinda Menon	2, Hastings Road, New Delhi	06-03-1968	Advocate
7	Dr. Haji N. A. Noor Mohammed	P.O. Box 24, MOGADISCIO	02-1-1969	Advocate
8	Mr. Moinul Hague Chaudhury	Dr. S. K. Bhuniya Road, Gauhati-I, Assam	12-12-1969	Advocate
9	Mr. B. K. P. Sinha	206, Vithalbai Patel House, Rafi Marg, N. Delhi.	16-3-1970	Advocate
10	Mr. P. Ramachandra Reddy	Srinivas, Hardikar Bagh, Himatat Nagar, Hyderabad	19-8-1970	Adv. Genl
11	Mr. Brijbans Kishore	"The River Side" 10 Ram Kishore Marg, Delhi-6	02-4-1970	Advocate
12	Mr. B. V. Subrahmanyam	106, Golf Links, New Delhi	27-4-1970	Adv. General
13	Mr. Jaisukh Lal Hathi	11, Ashoka Road, New Delhi	10-9-1970	Advocate

* Names of those Sr. Advocates have been deleted whose death has been intimated to the Registry. Concerned Bar Associations/Sr. Advocates are requested to intimate their present Contact No. and Address to the Registrar (Record Room), Supreme Court, Tilak Marg, New Delhi. Tel.011-23381526, Fax 011-23381584; supremecourt@nic.in for updation of record and contact.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
14	Mr. G. N. Dixit	Off:- 32, Lawyers Chambers, Supreme Court of India, New Delhi Res: - K-22, Green Park, New Delhi-16	15-12-1970	Advocate-on-Record
15	Mr. Ram Nath Sharma	682/Sector-15, Gurgaon (Haryana)	26-2-1971	Retd. Judge, Allahabad H/C.
16	Mr. K. K. Venugopal	35A, Harrington Road, Madras-30	06-3-1972	Advocate
17	Mr. Bhimaji Narayan Rao Lokur	D-121, Defence Colony, New Delhi	29-3-1972	Retd. Judge, Allahabad H/C.
18	Mr. D. P. Singh	A-39, Nizamuddin East, New Delhi-13	08-5-1972	Advocate
19	Mr. K. T. Harindranath	11, Munirka Marg, Vasant Vihar, New Delhi.	08-5-1972	Advocate
20	Mr. Lakshmi Narain Chhangam	C/o. B. N. Purohit, 4/19, Kalkaji Extn. New Delhi	25-10-1972	Retd. Judge Rajasthan H/C
21	Mr. T. P. Naik	Civil Lines, Pachpedi, Jabalpur	16-11-1972	Retd. Judge M.P. H/C.
22	Mr. K. S. Ramamurti	C-II-60, Shah Jehan Road, New Delhi - 11	30-1-1973	Retd. Judge, Madras H/C.
23	Mr. S. B. Sen	Pili Kothi, Indore	19-4-1973	Retd. Judge M.P. H/C.
24	Mr. R. S. Gae (Rustom Sorabji Gae)	37, Aurangzeb Road, New Delhi	23-4-1973	Advocate
25	Mr. J. N. Bhat	100, Wazir Bagh, Sri Nagar, J & K	18-9-1973	Retd. Judge J & K H/C.
26	Mr. Prem Nath Khanna	13-14, Iswar Nagar, Mathura Road, New Delhi-65	22-7-1974	Retd. Judge Delhi H/C.
27	Mr. Bhagwati Prasad Beri	A-2/29, Safdarjung Enclave, New Delhi	16-7-75	Retired Chief Justice Rajasthan H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
28	Mr Dwijendra Lal Sen Gupta	19, Gurdawara Road, Rakabganj Road, New Delhi	30-7-1975	Advocate
29	Mr. Kan Singh	Near Public Park Udai Mandir Jodhpur	18-9-1975	Retd. Judge Rajasthan H/C.
30	Mr J. N. Takru	A/ 31 N. D. S. E Part-I, New Delhi- 49	06-1-1976	Retd. Judge Allahabad H/C.
31	Mr. R. P. Bhatt	N-4/28 D.L.F. City, Phase II, Gurgaon, Haryana Chamber No. 51, Lawyers Chambers, Supreme Court of India, Bhagwan Das Road, N.D.-21	28-1-1976	Retd. Judge Bombay H/C.
32	Mr. Jagjit Singh	236, Sector-9C, Chandigarh	28-1-1976	Retired Judge Delhi H/C
33	Mr. U.R. Lalit	B-75, Sector 14, NOIDA – 201 301.	06-2-1976	Retd. Judge Bombay H/C.
34	Mr. R. W. Adik	Address not available	01-3-1976	Adv. Genl
35	Mr. N. P. Nathwani	3, Firozshah Road, N. Delhi – 110 001.	03-3-1976	Retd. Judge Bombay H/C.
36	Mr. Vepa P. Sarathi	D/1/59/1, Andrews Ganj, New Delhi-49	03-1-1976	Advocate
37	Mr. Raj Bahadur	19, Akbar Road, New Delhi-11	12-1-1977	Advocate
38	Mr. R. Vasudev Pillai	C-230, Defence Colony, New Delhi	18-3-1977	Advocate
39	Mr. S.P. Bhargava	101, Darya Ganj, New Delhi	05-5-1977	Retired Judge Madhya Pradesh H/C
40	Mr. K. B. Asthana	71, Western Court New Delhi	22-7-1977	Retired Judge high Court of Allahabad High Court
41	Mr. Bhubneshwar Dhari Singh	N-2, M Road, Patna-80001	08-12-1977	Retd Judge Patna H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
42	Mr. P. Shivshankar	Sree Sadan, Himayat Nagar, Hyderabad-500029	08-02-1978	Retd Addl Judge A.P. H/C
43	Mr. P. A. Chaudhary	1-10-1/16, Ashok Nagar, Hyderabad	08-02-1978	Advocate
44	Mr. S. B. Bhasme	88, Lawyers Chambers, Supreme Court, N.D.	18-7-1978	Advocate
45	Mr. Rajni Patel	K-2, Cuffe Parade Colaba, Bombay – 400 005	18-4-1979	Advocate
46	Mr. M. M. Abdul Khader	C-75, Neeti Bagh, New Delhi	18-7-1979	Advocate
47	Mr. J. P. Goyal	4, Lawyers Chambers Supreme Court of India, N. D.	03-8-1979	AOR
48	Mr. A. N. Sinha	7/A-73, Western Extn. Area, New Delhi	25-10-1979	Advocate
49	Mr. T. U. Mehta	Siddhartha, 3rd Dada Rokadnath Society, 22.2.201near Narayan Nagar, Bus Terminal Paldi, Ahmedabad	13-12-1979	Retd Chief Justice H/C of H. P
50	Mr. C.M. Lodha	B-Road, Paote, Jodhpur-342010	22-7-1980	Retd Chief Justice Rajasthan H/C
51	Mr. S. N. Shankar	B, Bela Road Civil Lines, Delhi	09-9-1980	Retd. Judge Delhi H/C.
52	Mr. Prithvi Raj	13, Tughlak Road, New Dehi	17-9-1980	Retd. Judge Delhi H/C.
53	Mr. K. Sudhakaran	Address not available	07-10-1980	Adv Gen.
54	Mr. Mohinder Singh Joshi	B-12, Derababa Jaimal Singh, Beas, Amritsar.	30-10-1980	Retd. Judge Delhi H/C.
55	Mr. Harbans Lal	68, Sector 8, Chandigarh	12-11-1980	Retd. Judge P & H H/C
56	Mr Pritam Singh Safeer	A-28, Neeti Bagh, New Delhi	30-1-1981	Retd Judge Delhi H/C
57	Mr. M. R. A. Ansari	4, Janpath, New Delhi - 11	04-5-1981	Retd Chief Justice J&K H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
58	Mr. Alladi Kappuswami	3-6-226/1, Himayath Nagar, Hyderabad - 5000 29 (AP)	30-3-1982	Retd. Judge A.P. H/C.
59	Mr Manmohan Singh Gujral	S-152, Greater Kailash-II, New Delhi	14-4-1983	Retd Chief Justice P&H H/C
60	Mr B. Datta	60, Lawyers Chambers Supreme Court of India, N.D	14-4-1983	Advocate
61	Mr. R. D. Tulpule	"Deepak", 1143 Shukrawar Peth, Pune – 411 002.	28-7-1983	Retd. Judge Bombay H/C.
62	Mr. B. G. Murdeshwar	P-6, South Extn. Part-II, New Delhi – 49	10-8-1983	Advocate
63	Mr. T.A. Ramachandran	L-1/2, South Extn. II, New Delhi	5-10-1983	AOR
64	Mr. Mela Ram Sharma	556, Sector 8B, Chandigarh	10-8-1984	Retd. Judge P&H H/C.
65	Mr. M. L. Jain	B-13, Vijay Path, Tilak Nagar, Jaipur-04.	26-9-1984	Retd. Judge Delhi H/C.
66	Mr. Mahavir Singh	C-802, Multistory, Building, Kasturba Gandhi Marg, N. Delhi	28-9-1984	Retd. Judge Allahabad H/C.
67	Mr. G. A. Shah	101, Jor Bagh, New Delhi	04-4-1985	Adv.
68	Mr. Prakash Narain	G-12/7, DLF Qutub Enclave, Gurgaon, Haryana.	3-10-1985	Retd. Chief Justice Delhi H/C
69	Mr. Prodyot Kumar Banerjee	B-357, New Friends Colony, New Delhi - 65	17-10-1985	Retd. Chief Justice Rajasthan H/C
70	Mr. K. Subhramanya Reddy	"SHILPA", 6-3-347/11, Dwarkapuri Colony, Panjagutta, Hyderabad	11-12-1985	Advl Genl
71	Mr. Dev Raj Khanna	11AB, Mathura Road, New Delhi	22-1-1986	Retd. Judge Delhi H/C
72	Mr. K. N. Bhat	#9, Sector 15-A, NOIDA- 201 301 NCR Delhi	30-4-1986	AOR
73	Mr. Ashwani Kumar	C-9, Friends Colony, New Delhi	15-7-1986	Adv.
74	Mr. H. L. Anand	8, Rajaji Marg, New Delhi	10-8-1986	Retd. Judge Delhi H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
75	Mr. A S. Nambiar	222, North Avenue, New Delhi	04-11-1986	AOR
76	Mr. Rameshwar Nath	A-21, Neeti Bagh, New Delhi	17-12-1986	Retd. Chief Justice Delhi H/C
77	Mr. Swaraj Kaushal	8, Safdarjung Lane, New Delhi – 110 011	20-12-1986	AOR
78	Mr. Ravindra Nath	3321, Kucha Kasgari, Bazar Sitaram, Delhi	05-4-1987	AOR
79	Mr. K S. Sidhu	45, Madhuban, Delhi - 92	05-4-1987	Retd. Judge Rajasthan H/C
80	Mr. Sultan Singh	B-33, Panchsheel Enclave, New Delhi - 110017	05-4-1987	Retd. Chief Justice Delhi H/C
81	Mr. Purushottam Das Kudal	117-B, Vidyut Nagar, Queens Road, Jaipur	08-5-1987	Retd. Judge Rajasthan H/C
82	Mr. K. Shanmukham	36, 5 th Trust Cross Street, Mandavelipakkam Chennai-28	20-1-1988	Retd. Judge, Madras H/C
83	Mr. Dwarka Prasad Gupta	E-15, Kailash Colony, New Delhi-48	20-1-1988	Retd. Chief Justice Rajasthan H/C
84	Mr. P. N. Duda	95, Zakirbagh, New Friends Colony, New Delhi- 25	06-5-1988	Advocate
85	Mr. D. S. Tewatia	A-27/15, D.L.F. Kutub Enclave, Phase-I (behind Gym Khana, Gurdwara, Haryana) 9810123170	06-5-1988	Retd. Chief Justice Calcutta H/C.
86	Mr. G. Ramanujam	New No. 27, Old No. 15, 4th, Main Road, Kasturba Nagar, Chennai – 20.	17-3-1989	Retd. Judge Madras H/C.
87	Mr. Bal Krishna Behera	Plot No. 93, Unit- III, Kharavela Nagar near RamMandir, Bhubaneswar	17-3-1989	Retd. Judge Orissa H/C.
88	Mr. S. P. Goyal	Kothi No. 22, Sector 16, Panchkula	17-3-1989	Retd. Judge Punjab & Haryana H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
89	Mr. Y. V. Anjaneyulu	H. No. 3-45/1, "Sri Nilayam" Dr. Boomanna Marg, Kachiguda, Hyderabad	17-3-1989	Retd. Judge A.P. H/C.
90	Dr. N. M. Ghatate	901, Asha Deep, 9 Hailey Road, New Delhi	17-3-1989	Advocate
91	Mr. S. S. Javali	85, Law Chambers, Supreme Court of India, New Delhi	17-3-1989	Advocate
92	Mr. P. P. Bopanna	9, Hayes Road, Bangalore-25 Ph. No. 080 2221 1949	03-8-1989	Retd. Judge Karnataka H/C.
93	Mr. Koka Ramachandra Rao	Plot No. 266 A, Road No. 10, Jubilee Hills, Hyderabad	03-8-1989	Retd Chief Justice A.P. H/C
94	Mr. H. L. Agarwal	B/3, 125, Manu Apartments, Mayur Vihar, Delhi -110 091.	03-8-1989	Retd. Chief Justice Orissa H/C.
95	Mr. C. P. Sen	205, Congress Nagar, Nagpur(M.S.)	21-12-1989	Retd. Judge M.P. H/C.
96	Mr. S. N. Chowdhury	G-70, Masjid Moth, G.K.II New Delhi	21-12-1989	Advocate
97	Mr. S A. Kader	H-33, Parvathi Street, Kalashetra Colony, Besant Nagar (Extn). Chennai – 90.	21-12-1989	Retd. Judge Madras H/C.
98	Dr. Sushil Kumar Tewari	Station Road, Jaipur	20-4-1990	Advocate
99	Mr Charanjit Talwar	E-14, Sector-30, Noida	04-5-1990	Retd. Judge Delhi H/C.
100	Mr. Mian Jalal-ud-Din	Chinar Colony Lane, Baghat Barzulla , Srinagar	11-10-1990	Retd. Chief Justice J & K H/C.
101	Mr. Krishna Prasad Mohapatra	61, Forest Park , Bhubaneswar	11-10-1990	Retd. Judge Orissa H/C.
102	Mr. Ram Krishna Shukla	21, Hamiliton Road, Allahabad	11-10-1990	Retd. Judge Allahabad H/C.
103	Mr. U. C. Srivastava	5-D, A.P. Sen Road, Charbagh, Lucknow	11-10-1990	Retd. Judge Allahabad H/C.
104	Mr. Kolse Patil Baban Gangadhar	C/48, Abhimanshree Housing Society, Pashan Road, Pune – 411 008.	01-01-1991	Retd. Judge Bombay H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
105	Mr. V. N. Ganpule	B-82, New Rajinder Nagar, New Delhi	01-01-1991	AOR
106	Mr. Uday Sinha	308, Patliputra Colony, Patna	08-03-1991	Retd. Judge Patna H/C
107	Mr. Rajendra Prasad Singh	C-47, Anand Vihar, Delhi	08-03-1991	Retd. Judge Allahabad H/C
108	Mr. S. K. Kader	Srambickal House, S.R.M. Road, (Siva Rama Menon Road, Cochin	07-05-1991	Retd. Judge Kerala H/C
109	Mr. K. N. Shukla	35-A, Nayagaon, Jabalpur	07-05-1991	Retd. Judge M.P. H/C
110	Mr. M. K. Chawla	464, Sector-15A, Noida 201301	07-05-1991	Retd. Judge Delhi H/C
111	Mr. Sushil Kumar	95, Lawyers Chambers Supreme Court of India, New Delhi Res: 2152, Dakni Rai Street, Darya Ganj, Delhi	07-05-1991	AOR
112	Mr. B. B. Ahuja	B-1/7, Safdarjung Enclave, Africa Avenue, New Delhi	19-12-1991	AOR
113	Mr. G. K. Mathur	N-8, Sector 11, Noida 201301, UP	19-12-1991	Retd. Judge of Allahabad High Court
114	Mr. Suraj Narayan Sapra	13-64, Sector 14, Noida	24-03-1992	Retd. Judge, Delhi High Court
115	Mr. R. C. Mankad	C-104, Vraj Vihar – 7, near Prehladnagar Cross Roads opp AUDA Garden, Anandagar, Ahmedabad – 380051.	15-5-1992	Retd. Judge Gujarat H/C
116	Mr. S. B. Wad	D-88, Panchsheel Enclave, New Delhi-110017	08-9-1992	Retd. Judge Delhi H/C
117	Mr. Satyeshwar Roy	Line Lank(West) Ranchi	08-9-1992	Retd. Judge Patna H/C
118	Mr. M. Rama Jois	Srisaila No. 870/C, V Block Rajaji Nagar, Bangalore	17-11-1992	Retd. Chief Justice Punjab & Haryana H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
119	Mr. Navin Chandra Sharma	A-12, Gandhi Nagar, Jaipur (Rajasthan)	9-12-1992	Retd. Judge Rajasthan H/C
120	Mohd. Sardar Ali Khan	302, H.No.16-4-777/1, "Sardar Bagh" New Malakpat, Hyderabad, A.P.	9-12-1992	Retd. Judge A.P. H/C
121	Mr. K. Sukumaran	"Jyotis" Market Road Ernakulam, Kochi – 682018, Kerala.	9-12-1992	Retd. Judge Bombay H/C
122	Mr Gian Chand Jain	157, Madhuban, Patpar Ganj Road, Delhi – 110 092	22-4-1993	Retired Judge Delhi H/C
123	Mr. B.C. Varma	New Adarash Colony, Jabalpur	6-9-1993	Retired Judge Patna H/C.
124	Mr. Syed Haider Shauket Abidi	B. 7/1 Extension Safdarjung Enclave. New Delhi 110029	1-11-1993	Retd. Chief Justice J & K H/C.
125	Mr. V.P. Bhatnagar	(i) Block- A, Set No. 5, Regent House, Apartments, The Mall, Shimla. (ii) 534, Mount Kailash Tower III, East of Kailash, New Delhi-65.	1-11-1993	Retired Judge H.P. H/C.
126	Mr. Gopal Subramaniam	B-5/7, Safdarjung Enclave, Africa Avenue, New Delhi.	15-12-1993	Advocate
127	Mr. Rohinton F. Nariman	M-18, Green Park, New Delhi.	15-12-1993	Elevated as Hon'ble Judge of Supreme Court of India
128	Dr. R.R. Misra	182, Old Mumfordgunj, Allahabad (U.P.)	11-5-1994	Retired Judge Allahabad H/C.
129	Mr. Jitendra Sharma	17, Lawyers Chambers, Supreme Court Compound New Delhi	11- 5- 1994	AOR
130	Mr. Rajeev Dhavan	A-131, New Friends Colony, New Delhi	11- 5- 1994	Advocate
131	Mr. Jai Singh Sekhon	2536, Sector 35-C, Chandigarh	21-10-1994	Retired Judge P &H H/C.
132	Mr. I.G. Shah	401-A, Prachi, Juhu Versova Link Road, behind HDFC Bank, Andheri (W), Mumbai. Gulabchand House, Malegaon Road, Dhule – 424 001 (Nasik)	21-10-1994	Retired Judge Bombay H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
133	Mr. Varghese Kalliath	Trinity Woods, 102, East Surjapur Road, Bangalore – 560 034.	5-1-1995	Retired Judge Kerela H/C.
134	Mr. Gulab Chandra Gupta	Opposite Gate No. 2, Wright Town, Jabbalpur – 482 002 (M.P.)	28-3-1995	Retired Chief Justice Himachal Pradesh H/C.
135	Mr. K. Swamidurai	New No. 22/1, (old No. 14), VI Street, Sowrashtra Nagar, Choolaimedn , Chennai – 94.	28-3-1995	Retired Judge MadrasH/C.
136	Mr. S. K. Dhaon	C-1/15 Humayun Road, New Delhi	28-3-1995	Retired Judge Allahabad H/C.
137	Mr. Padam Nabh Nag	A-64, Sector-39, Noida (U.P.)	28-3-1995	Retired Judge Allahabad H.C.
138	Mr. R.S. Verma	SUBRAJ 20/39, Renu Path Mansarover Jaipur (Rajasthan)	28-3-1995	Retired Judge Rajasthan H/C.
139	Mr. S.K. Mookerji	1, G.T. Road, Lookerganj Aallahabad, (U.P.)	2-8-1995	Retired Judge Patna H/C.
140	Mr. H. W. Dhabe	H. No. 81, Rahate Colony, Wardha Road, Nagpur- 440 001.	2-8-1995	Retired Judge Bombay H/C.
141	Mr. Raju Ramachandran	97, Lawyers Chambers. Supreme Court. New Delhi.	26-9-1996	AOR
142	Mr. K. John Mathew	Kattapurath House, Veekshanam Raad, Ernakulam Cochin - 682018	10-1-1997	Retd Judge Kerala H/C
143	Mr. Prakash Chandra Pathak	630, Beoharbag, Jabalpur (M.P.)	10-1-1997	Retd. Judge M.P. H/C
144	Mr. K. Narayan	Shastri Nagar Block I, House No.1, Ghaziabad	10-1-1997	Retd. Judge Allahabad H/C
145	Mr. Upendralal Waghray	Plot No. 130, Road No. 10, Jubilee Hills Hyderabad-33	10-1-1997	Retd. Judge A.P. H/C
146	Mr. Dinkar Lal Mehta	20/40, Mansarover Jaipur	10-1-1997	Retd .Judge Rajasthan H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
147	Mr Abdul Gayur Qureshi	63, Ram Nagar Colony, Shahjahanabad , Bhopal & Gandhi Road, 3-Radio Colony, Indore	10-1-1997	Retd. Judge M. P H/C
148	Mr. R. B. Mehrotra	3- Patrika Marg Allahabad UP	10-1-1997	Retd .Judge Allahabad H/C
149	Mr. T. S. Arunachalam	Flat No- 086 Tower no 13 Phasel Supreme Enclave, Mayur Vihar Delhi	10-1-1997	Retd .Judge M. P H/C
150	Mr. C.L. Chaudhry	D-15 Sector-20 Noida-201301	10-1-1997	Retd. Judge Delhi H/C
151	Mr. M. S. Ganesh	133, Lawyers Chambers Supreme Court, N.D.	10-1-1997	AOR
152	Mr. R. K. Chowdhry	16, Lawyers Chamber, S.Court, New Delhi	10-1-1997	AOR
153	Mr. R. Venkataramani	Shankara No-1 Savita Vihar New Yojana Vihar, N.Delhi-92	17-1-1997	AOR
154	Mr. P. Krishnamoorthy	Karthika Krishnaswamy Road, Ernakulam, Kochi-682035	01-10-1997	Retd. Judge Karnataka H/C
155	Mr. Sushil Kr. Jain	Kothi No. 1278, Sector-18C, Chandigarh	01-10-1997	Retd. Judge Allahabad H/C
156	Mr. Jagdish Kumar Mehra	S-388, Greater Kailash, Part-I, New Delhi-110048	13-2-1998	Retd. Judge Delhi H/C.
157	Mr. B. M. Thulasidas	'Rohini' Temple Lane (South), Ravipuram, Kochi-682015, Kerala	13-2-1998	Retd. Judge Kerala H/C.
158	Mr. N. K. Kapoor	# 407, Secytor -6, Panchkula	20-8-1998	Retd. Judge Punjab & Haryana H/C.
159	Mr. B. N. Krishnan	209, Double Road, Indiranagar II Stage, Bangalore	20-8-1998	Retd. Judge Karnataka H/C
160	Mrs. Shobha Dixit	145, Mandakini Enclave, Alaknanda, New Delhi	20-8-1998	Retd. Judge Allahabad H/C
161	Mr. Jaspal Singh	59, Hemkunt Colony, N.D.-48	20-8-1998	Retd. Judge Delhi H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
162	Mr. T. V. Ramakrishnan	"Anugraha", 45/1871-C, near P. J. Antony Ground Road and Playground, Panchalam, Kochi-682012	20-8-1998	Retd. Judge Kerala H/C.
163	Mr. M. N. Rao	Bungalow No. 102, New Moti Bagh, New Delhi - 23	20-8-1998	Retd. Chief Justice H.P.H/C.
164	Mr. P. K. Majumdar	P-7, Gariahat Road, Calcutta – 700 029 (9831381608	20-8-1998	Retd. Judge Calcutta H/C.
165	Mr. N. G. Das	4-1448, Chitranjan Park, New Delhi- 19.	20-8-1998	Retd. Judge Gauhati H/C.
166	Mr. R. K. Gulati	Flat No. 1004, Emperor-3, Supertech Emerald Court, Sector 93-A, NOIDA.	20-8-1998	Retd. Judge Allahabad H/C.
167	Mr. Anoop George Chaudhary	Flat No. 182, Tower No. 8, Supreme Enclave, Mayur Vihar, Phase-1, New Delhi	20-8-1998	Adv General
168	Mr. S. Balakrishnan	Harihar Vihar C-65, Neeti Bagh, New Delhi	20-8-1998	AOR
169	Mr. Subodh Markandeya	A-193, Surajmal Vihar, Vikas Marg Extn. Delhi	20-8-1998	AOR
170	Mr. P. N. Misra	G-8, South Extn. Part-II, New Delhi	20-8-1998	AOR
171	Mr. Salman Khurshid	4, Gulmohar Avenue, Jamia Nagar, New Delhi	20-8-1998	Adv
172	Mr. Ullal Lakshminarayana Bhat	1023, 24 th Main Tent Road, Sector-I, H.S.R. Layout Bangalore-34	11-2-1999	Retd. Chief Justice M.P. H/C.
173	Mr. Panickaveetil Kottilungal Shamsuddin	'JASMIN' Sivarama Menon Road, Kochi-682 018	11-2-1999	Retd. Judge Kerala H/C.
174	Mr. Adarsh Kumar Goel	Chamber No. 43, Supreme Court of India, New Delhi	11-2-1999	Elevated as Hon'ble Judge of Supreme Court of India

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
175	Mr. M C. Jain	<u>At Jodhpur</u> ANU-VILLA PI. No. 92, Section-7, New Power House Road, Jodhpur <u>At Jaipur</u> F-177, Megha Marg, Janpath, Shyam Nagar, Jaipur- 302 019	24-8-1999	Retd. Chief Justice Rajasthan H/C.
176	Mr. V. S. Dave	C-22, Sai Jai Singh Highway Bank Park, Jaipur Dave Apartments, Block-A, Flat No. 102	24-8-1999	Retd. Judge Rajasthan H/C
177	Mr. B. K. Singh	2/4, Vivek Khand, Gomti Nagar, Lucknow.	24-8-1999	Retd. Judge Allahabad H/C
178	Mr K. M. Agarwal	305, Sundarnagar, Raipur, M.P. Ph. No. 0771 - 2242240	07-3-2000	Retd. Chief Justice Sikkim H/C.
179	Mr. Susanta Chatterjee	2, P. K. Tarkalankar Lane, Sibpur, Howrah, West Bengal	07-3-2000	Retd. Acting Chief Justice Orissa H/C.
180	Mr. Srinath Sahay	B-3/254, Vinay Khand, Gomti Nagar, Lucknow	07-3-2000	Retd. Judge Allahabad H/C.
181	Mr. R. P. Gupta	149, Dayanand Vihar, Vikas Marg Extn. Delhi	07-3-2000	Retd. Judge M.P. H/C.
182	Mr. Mohammad Asghar Ali Khan	A-19, Raghunath Puri, Kalwar Road, Jhotwara, Jaipur-302012	07-3-2000	Retd. Judge Rajasthan H/C
183	Mr. H. R. Bhardwaj	14, Tuglak Road, New Delhi	07-3-2000	Advocate
184	Mr. Suresh Dutt Jha	Indira Ward, Gurudwara Road, Jabalpur Distt. Bustar, M.P.	14-11-2000	Retd. Judge Calcutta H/C.
185	Mr. C. S. Rajan	ALRA-59, Ashramam Lane, Kaloor, Kochi	14-11-2000	Retd. Judge Kerala H/C.
186	Mr. N. L. Ganguly	31-A, Tagore Town, Allahabad, U.P.	14-11-2000	Retd. Judge Allahabad H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
187	Mr. H. N. Hingorani	40, Lawyers Chamber, Supreme Court Compound, New Delhi	14-11-2000	AOR
188	Mr. Ranjit Kumar	16, Todarmal Road (Bengali Market), New Delhi Res: H-69, Greater Kailash-I New Delhi	14-11-2000	AOR
189	Mr. Rajiv Dutta	16, Todarmal Road (Bengali Market), New Delhi	14-11-2000	AOR
190	Mr. Amarendra Sharan	105, New Chamber Block, Supreme Court Compound, New Delhi Res: C-31, Sector 39, Noida	14-11-2000	AOR
191	Mr. Y. Bhaskar Rao	H.No. 5-9-22/63/3, Adarshnagar, Hyderabad	29-1-2001	Retd. Chief Justice Karnataka H/C
192	Dr. J. N. Dubey	H.No. 102, Sector- 15A, NOIDA- 201301	30-4-2001	Retd. Acting Chief Justice Patna H/C.
193	Mr. Mam Chandra Agarwal	Flat No. 1133, Sec-29, , near Lord Mahavera Public School, Noida, Gautam Budh Nagar	30-4-2001	Retd. Judge Allahabad H/C.
194	Mr. S. Ganesh	A-141, Niti Bagh, New Delhi	30-4-2001	Advocate
195	Mr. A. S. Tripathi	AD-49, Ekanki Kunj Colony, Muir Road, Rajapur, Allahabad, U.P.	21-8-2001	Retd. Judge M.P.H/C.
196	Mr. T. K. Chandrashekhara Das	'Nandhanam' Jawahar Nagar, Kadavanthva, Kochi – 682020	21-8-2001	Retd. Judge Bombay H/C.
197	Mr. S. Parvatha Rao	Plot No. 68, Phase-3, Road No. 71, Jubilee Hills, Hyderabad	29-10-2001	Retd. Judge A.P. H/C.
198	Mr. P. A. Mohammed	Supramo, No. 37/3085A, Villanankil Lane, Ponoth Road, Kaloore, Kochi – 682 017.	29-10-2001	Retd. Judge Kerala H/C.
199	Mr. Ashok Agarwal	AB-80, Shah Jahan Road, New Delhi	09-09-2002	Retd. Chief Justice Madras H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
200	Mr. V. S. Kokje	201, Park Residency 214 130FNA Compound race Course Road No. 2 Indore-452003	09-09-2002	Retd. Judge Rajasthan H/C.
201	Mr. A. M. Mir	Jawahir Nagar, Srinagar	09-09-2002	Retd. Judge J & K H/C.
202	Mr. V. P. Mohan Kumar	G-250, Sanjay Panampilly Nagar, Ernakulam, Kochi- 682036	09-09-2002	Retd. Judge Kerala H/C.
203	Mr. Vijay Hansaria	Off: Chamber No. 422, M C Setalvad Block, Supreme Court of India, New Delhi 110001 Res: D16F, Hauz Khas, New Delhi 110016	09-09-2002	Advocate-on-Record
204	Mr. Sunil Gupta	3-A, Sagar Apptt. 6, Tilak Marg, New Delhi	09-9-2002	Advocate-on-Record
205	Mr. A. S. Qureshi	(i) 145, Supreme Enclave, Mayur Vihar, Phase-I, New Delhi (ii) 201, First Floor, Golden leaf, Muslim Society, 'Navrangpura' Ahmedabad – 380009	14-8-2003	Retd. Judge Gujarat H/C.
206	Mr. M. R. Calla	(i) V-19, 1 st floor, Green Park Extn., N.D. 110016 (ii) 15/17 Ratnam Barwara House, Ajmer Road, Jaipur 302006 (iii) SUKON 181, Sunrise Park, behind Asia School Drive-in-Road-side Ahmedabad (Gujarat) 380052	14-8-2003	Retd. Judge Rajasthan H/C
207	Mr. T. S. Doabia	Safdarjung, New Delhi.	14-8-2003	Retd. Judge J & K H/C.
208	Mr. M. P. Chinnappa	1419, Judicial Layout, 9thMain, 2 nd Cross, G K V K Post, Bellary Road Bangalore 560065	29-4-2004	Retd. Judge Karnataka H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
209	Mr. R. K. Batta	B-45, Swasthya Vihar, Vikas Marg, New Delhi- 92 Member national Consumer Disputes, Redressal Commission, B, Wing 8 th Floor, Janpath , New Delhi – 110 001	29-4-2004	Retd. Judge Bombay H/C.
210	Mr. Ch. Pratap K. Misra	Suraya Nagar, Link Road, Cuttack (new)	29-4-2004	Retd. Judge Orissa H/C.
211	Mr. S. K. Mahajan	C-271, Defence Colony, New Delhi - 110024	29-4-2004	Retd. Judge Delhi H/C.
212	Mr. S. K. Dubey	Ratnam, E-11, Vasant Vihar Extn., Gwalior (new)	29-4-2004	Retd. Judge M.P. H/C.
213	Mr. D. G. Karia	Bungalow No. 12 Sarvottamnagar, Opp. Memnagar Fire Station b/h Hatkesh Society, G-41, First Floor, Greater Kailash-II, New Delhi	29-4-2004	Retd. Judge Gujarat H/C.
214	Mr. Uday Umesh Lalit	37, Supreme Enclave, Mayur Vihar, New Delhi	29-4-2004	Elevated as Hon'ble Judge of Supreme Court of India on 13.08.2014.
215	Mrs. K. K. Usha	Jyothis, Market Road, Kochi – 682 031.	07-12-2004	Retd. Judge Kerala H/C.
216	Mr. C. M. Nayar	C-490, Defence Colony, New Delhi	07-12-2004	Retd. Judge Delhi H/C.
217	Mr. Vaman Rao	Flat Nos. 202, 203, Mahasiva Apptt. 3-4-874/1/9, Barkatpura, Hyderabad	07-12-2004	Retd. Judge A.P. H/C.
218	Mr. K. C. Gupta	Kothi No. 61, Sector-9, Panchkula, Haryana	07-12-2004	Retd. Judge P &H H/C.
219	Mr. P. C. Agarwal	A-1,89, Sec-20, Noida (U.P.)	27-7-2005	Retd. Judge M. P. H/C.
220	Mr. Amaresh Kumar Singh Somavanshi	48/21, Rajat Path, Moti Path, Mansarovar, Jaipur-302020	27-7-2005	Retd. Judge Rajasthan H/C
221	Mr. S. R. Singh	D-4, Sector -122 near Sai Mandir, NOIDA. 30 Hashimpur Road, Allahabad	10-1-2006	Retd. Judge Allahabad H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
222	Mr. G. Bikshapathy	16-9-749/41, Ajantha Cony, Racecourse Road, old Malakpet, Hyderabad-36	10-1-2006	Retd. Judge A.P. H/C.
223	Mr. V. Kanagaraj	No. 33, Chockalingam Nagar, Behind DMS Office, Gopalapuram Chennai	10-1-2006	Retd. Judge Madras H/C.
224	Mr. S. C. Pandey	577, South Civil Lines, near GCF, Chungi Chowki, Jabalpur, M.P.	10-1-2006	Retd. Judge M.P. H/C.
225	Mr. P. S. Patankar	1902, Rushab Tower Zakaria Bunder Cross Road, Opp. Rafi Ahmed Kidwai Marg, Sewri (W) Mumbai	10-1-2006	Retd. Judge Bombay H/C.
226	Mr. R. C. Chopra	N-7, Greater Kailash Part – I, New Delhi-110048	10-1-2006	Retd. Judge Delhi H/C.
227	Mr. B. C. Patel	(i) 12, Gurikunj Society Near Sharda Near Mahadev Nagar, P.O.Paldi, Ahmedabad-380007 (ii) 13, Mother Teresa, Crescent, New Delhi.	01-5-2006	Retd. Chief Justice Delhi H/C.
228	Mr. S. K. Keshote	Mez-I/Flat No. 302, EdenGarden, Bajaj Nagar Enclave, near Gandhi Nagar Rly Station, Jaipur 302015. C-69, Paradise Regency, Fat No. 402, C- Scheme, Jaipur Plot No. 37 Subham Apartment, Apartment No. 68, IPI Extn., Patparganj, New Delhi.	01-5-2006	Retd. Judge Rajasthan H/C.
229	Mr. S. K. Agarwal	A-62, Nizamuddin East, New Delhi Off: 24, Khan Market, New Delhi	01-5-2006	Retd. Judge Delhi H/C.
230	Mr. R. Bhaskaran	Sreekrishna Kripa, St. Francis Xavier's Church Road, Kaloore, Kochi, 682017	24-8-2006	Retd. Judge Kerala H/C.
231	Ms. Sharda Aggarwal	B-126, Sarvodya Enclave, New Delhi	24-8-2006	Retd. Judge Delhi H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
232	Mr. B. Panigrahi	Plot No. B/1451, Sec-6, Abhinav Bidanasi, CDA, Cuttack	07-8-2007	Retired Judge Orissa H/C
233	Mr. B. A. Khan	55, High Court Judges Colony, Sector 105, NOIDA- 201 304	07-8-2007	Former Chief Justice J & K H/C
234	Mr J. M. James	'Smriti' TC-26/939 (TC-27/1754) Vanchiyoor PO, Thiruvananthapuram- 695 035	07-8-2007	Retd. Judge Kerala H/C
235	Mr. B. Shanmugam	New No. 204, Old No.(288/B), TTK Road Teynampet, Chennai-18	07-8-2007	Retd. Judge Madras H/C
236	Ms. Indu Malhotra	59, Lawyers Chamber, Supreme Court Compound, New Delhi	07-8-2007	Elevated as Hon'ble Judge of Supreme Court of India on 27.04.2018
237	Mr. Pravin H. Parekh	B-99, Neeti Bagh, New Delhi 110049	25-9-2007	Advocate-on-Record
238	Mr. K. B. Siddappa	Plot No. 82, Phase -III, H.No. 6-5-1/8, Opp. HUDA, Nursery Park, Vaidehi Nagar Vanasthali Puram Hyderabad	06-2-2008	Retd. Judge A.P. H/C
239	Mr. R. Balasubramanian	No. 5, Tiger Varadhachary, 1 st Street, Kalakshetra Colony, Besant Nagar, Chennai - 90	06-2-2008	Retd. Judge Madras H/C
240	Mr. R. S. Sodhi	C-1/40, Safdarjung Development Area, New Delhi-110016.	06-2-2008	Retd. Judge Delhi H/C
241	Mr. D. Biswas	Shaktigarh Path, near Rajib Bhawan, Guwahati – 781 005	06-2-2008	Retd. Judge Gauhati H/C
242	Mr. S. S. Jha	Bungalow No. 898, near Allahabad Bank, Wright Town, , Jabalpur, M.P.	06-2-2008	Retd. Judge M.P. H/C
243	Mr. R. D. Vyas	401, Trishul Apartment, Sanghia Colony, A.B. Road, Indore	06-2-2008	Retd. Judge M.P. H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
244	Mr. M. Karpaga Vinayagam	Bungalow No. 21, New Moti Park, New Delhi – 23 Chairperson, Appellate Tribunal for Electricity C-1/1, Tilaklane, Tilak Marg, New Delhi 110001.	14-10-2008	Retd. Chief Justice Jharkhand H/C
245	Mr. Nure Alam Chowdhury	26, Ratu Sarkar Lane, Calcutta Ph No. (033) 2235-8333	14-10-2008	Retd. Acting Chief Justice Calcutta H/C
246	Mr. V. G. Palshikar	C-102, Lloyds Estate, Vidyalkar College Road, Sangam Nagar, Wadala (East), Mumbai – 400 037. office- R.No. 211, 2 nd Floor, 16/2 Bake House, Maharashtra Chamber of Commerce Lane, opp. Mah.State Co.op Bank Ltd., Fort., Mumbai – 400 023	14-10-2008	Retd. Judge Bombay H/C
247	Mr. Hari Nath Tilhari	No. 162/42, Astabal, Charbagh, Lucknow	14-10-2008	Retd. Judge U.P. & Karnataka H/C.
248	Mr. R. Gururajan	No. 504, 5 th Floor, Sriharikrupa 15 th Cross Malleshwaram Bangalore-560003	14-10-2008	Retd. Judge Karnataka H/C
249	Mr. A. Mariarputham	242, New Lawyers Chamber, Supreme Court Compound New Delhi	14-10-2008	AOR
250	Mr. P. S. Narasimha	127, Lawyers Chamber(Old) Supreme Court Compound New Delhi	14-10-2008	Advocate
251	Mr. J. S. Attri	25, M. C. Setalvad Lawyers Chamber, Bhagwan Das Road, Supreme Court, New Delhi	14-10-2008	AOR
252	Mr. Pallav Shishodia	328, New Lawyers Chamber, Supreme Court Compound N .D.	14-10-2008	Advocate
253	Mr. Krishnan Venugopal	C-12, Diwan Shree Aptt., 30, Ferozshah Road, New Delhi	14-10-2008	Advocate
254	Mr. Maninder Singh	F-12, Jangpura Extn. New Delhi	28-4-2009	AOR

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
255	Mr. Rupinder Singh Suri	16, New Lawyers Chamber, Supreme Court Compound N.D	28-4-2009	AOR
256	Mr. Shiv Kumar Sharma	878-B, Mahaveer Nagar-1, Durgapur, Jaipur.	28-4-2009	Retd. Judge Rajasthan H/C
257	Mr. K. V. Vishwanathan	215, New Lawyers Chamber, M. C. Setalvad Block, Bhagwan Das Road, New Delhi	28-4-2009	Advocate
258	Mr. Bilal Nazki	House No. 85, A.I- Farooq Colony, Rawalpura, Srinagar, J&K	18.2.2010	Retd Chief Justice Orissa H/C
259	Mr. O.P. Dwivedi	G-72, Sector 25, Jalvayu Vihar, NOIDA	18.2.2010	Retd. Judge Delhi H/C
260	Mr. Ikram-UI-Bari	3/123, Vikas Khand, Gomti Nagar, Lucknow	18.2.2010	Retd. Judge Allahabad H/C
261	Mr. Giri Venkitasubramani	M-20, Jungpura Extension, New Delhi - 110014	18.2.2010	Retd. Judge Kerala H/C
262	Mr. B. Padmaraj	No. 1288, 13 th Main Judicial Lay-out, G.K.V.K. Post, Bangalore – 560 065	18.2.2010	Retd. Judge Karnataka H/C
263	Mr. A. K. Sanghi	118, Lawyers Chamber, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
264	Mr. Dhruv Mehta	33 Lawyers Chambers, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
265	Mr. Mukul Mudgal	Ist Floor C-30, Nizamuddin East, New Delhi 110 013.	9.8.2011	Retd. Chief Justice Punjab & Haryana High Court
266	Mr. Bhagwati Prasad	53, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi – 110 001	9.8.2011	Retd Chief Justice High Court of Jharkhand
267	Mr. Subhash Samvatsar	Chamber No. 22-23 Johari Palace, 51 M.G. Road, Indore.	9.8.2011	Retd. Judge High Court of M.P.
268	Mr. S.P. Khare	A-1, 202, Shehnai Residency, A.B. Road, Opp : Amarvilas Hotel, Indore (M.P.) 452 010	9.8.2011	Retired Judge High Court of Madhya Pradesh

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
269	Mr. Deo Narayan Thanvi	7, Parvati Nagar, Circuit House Road, Jodhpur.	9.8.2011	Retd. Judge High Court of Rajasthan
270	Mr. Piyush Mathur	Flat No. 401, Block A-One, Shehnai Residency, A.B. Road, Indore (M.P.)	9.8.2011	Retired Judge. High Court of Madhya Pradesh
271	Mr. D.A. Mehta	203, Sujay Flats, Devendra Park, In Shradha Petrol Pump Lane, Near Judges' Bungalow Circle, Bodakdev, Ahmedabad – 380 054.	9.8.2011	Retd. Judge High Court of Gujarat
272	Mr. Vijay C. Daga	Opp. Old Custom House, 12/14, Shahid Bhagat Singh Road, Fort, Mumbai – 400 001.	9.8.2011	Retd. Judge High Court of Bombay
273	Mr. S. L. Bhayana	8- B, Lodhi Estate, New Delhi –110 003.	9.8.2011	Retd. Judge High Court of Delhi
274	Mr. K. A. Puj	201, Akashsagar Flats Panchvati Second Lane, near Ambawadi Circle Ellisbridge, Ahmedabad - 380 006.	9.8.2011	Retd. Judge High Court of Gujarat
275	Mr. S.S. Kulshrestha	E-20, Ground Floor, Lajpat Nagar- III New Delhi – 110 024	9.8.2011	Retd. Judge High Court of Allahabad
276	Mr. Shiv Shanker	Sector 12, 191, Vasundhara, Ghaziabad, U.P.	21.11.2012	Retd. Judge High Court of Allahabad
277	Mr. Gopalakrishna Tamada	Brindavanam "Plot No. 443/A/54, Road No. 86, Jubilee Hills, Hyderabad	21.11.2012	Retd. Judge High Court of A.P.
278	Mr. S.P. Pathak	164, Santosh Nagar, New Sanganer Road, Jaipur - 302019	21.11.2012	Retd. Judge High Court of Rajasthan
279	Mr. Narinder Kumar Sud	Ambika Tower, 4 th Floor, Police Linew Road, Jalandhar-144001.	21.11.2012	Retd. Judge High Court of P & H
280	Mr. B.H. Marlapalle	D-314, 2 nd Floor, Defence Colony, New Delhi – 110 024.	21.11.2012	Retd. Judge High Court of Bombay

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
281	Mr. Ram Autar Singh	120, Duplex Sector 82, Swarnim Vihar, Noida (U.P.)	21.11.2012	Retd. Judge High Court of Allahabad
282	Mr. Gurusharan Sharma	C/604, Kalka Apartments, Plot 31, Sector 6, Dwarka , New Delhi – 75.	21.11.2012	Retd. Judge High Court of Patna
283	Mr. K. Padmanabhan Nair	Panchajanayam,H.No. 34/2383-A, Mangattu Road, Palarivattom P.O., Kochi-682 025	21.11.2012	Retd. Judge ,High Court of Kerala
284	Mr. Radha Mohan Prasad	M.P. Sinha Road, Kadam Kuan, Patna- 800 003	21.11.2012	Retd. Judge, High Court of Patna
285	Mr. Palok Basu	10, Kutchery Road, (K.G. Marg), Allahabad- 211 002	21.11.2012	Retd. Judge, High Court of Allahabad
286	Mr. Basant R.	H.No. B 5/97, 1 st Floor, Safdarjung Enclave, New Delhi- 110029	21.11.2012	Retd. Judge, High Court of Kerala
287	Mr. I.S. Shrivastava	B-101, Sanghavi Residency, Near Kalindi Midtown, In front of Sahara City, Bypass Road, Indore- 542 016 (M.P.)	21.11.2012	Retd. Judge, High Court of M.P.
288	Mr. P.B. Majumdar	506, Milestone Building, Near Drive in Road Kendra, Opp. Doordarshan, Ahmedabad- 380054	21.11.2012	Retd. Judge, High Court of Gujarat
289	Mr. C.N. Ramachandran Nair	3B-Bhavani, Kunnumpuram, P.O., Kakkanad, Kochi - 682 030	21.11.2012	Retd. Judge, High Court of Kerala He took up the Govt assignment under Kerala Govt as Chairman, Dam Safety Authority 21.1.2013
290	Mr. Pradeep Kant	16, Krishna Colony, Faizabad Road, Lucknow- 226 006	21.11.2012	Retd. Judge, High Court of Allahabad
291	Mr. Guru Krishnakumar	C-4/21,Safdarjung Development Area, New Delhi- 110 016	21.11.2012	Advocate

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
292	Mr. Huzefa A. Ahmadi	D-27, G.F. Nizamudding (East), New Delhi-110 013	21.11.2012	Advocate
293	Mr. S.N. Aggarwal	Flat No. 45/5, Delhi Govt. Officers Flats, Rajpur Road, Delhi-54	3.9.2013	Retd. Judge, High Court of Madhya Pradesh
294	Mr. Parthasakha Datta	Ramprastha Greens,Oasis Emerald Heights Flat – 702, Sec-7, Vaishali Extn., Ghaziabad, U.P.- 201010	3.9.2013	Retd. Judge, High Court of Calcutta
295	Mr. Ashok Kumar Roopanwal	K-37 B (Basement), Kalkaji, New Delhi-110019	3.9.2013	Retd. Judge, High Court of Allahabad
296	Mr. Yogendra Kumar Sangal	K-37 B (Basement), Kalkaji, New Delhi-110019	3.9.2013	Retd. Judge, High Court of Allahabad
297	Mr. P.R. Raman	113, Dikshit, Jawahar Nagar, Kadavanathra, Kochi- 682 020	3.9.2013	Retd. Judge, High Court of Kerala
298	Mr. G. Bhavani Prasad	Quarter No. 5, Ministers Block, Kundanbagh, Hyderabad- 500 016, Andhra Pradesh.	3.9.2013	Retd. Judge, High Court of Andhra Pradesh (vide order dated 08-12-14 of Ld. Registrar, his name has been temporarily removed from the register of Sr. Advocates as he has been appointed as Chairman of AP Electricity Regulatory Commission)
299	Mr. Vinod K. Sharma	C-99, East of Kailash, New Delhi.	3.9.2013	Retd. Judge, High Court of Madras
300	Mr. Rakesh Chandra Mishra	7, Rishi Nagar, Char-Imlia, Bhopal (M.P.) -462 016	3.9.2013	Retd. Judge, High Court of Madhya Pradesh
301	Ms Meenakshi Arora	D-14, First Floor, Nizamuddin East, N.Delhi-13	3.9.2013	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
302	Ms Kiran Suri	Chamber No. 39, Old Lawyer's Chambers Supreme Court, N.Delhi -110001.	3.9.2013	Advocate-on-Record
303	Mr. Sushil Kumar Jain	Chamber No. 34, Old Lawyer's Chambers Supreme Court, New Delhi -110001.	3.9.2013	Advocate-on-Record
304	Ms Vibha Datta Makhija	Flat D, First Floor, B-10, Green Park Main, New Delhi-110016	3.9.2013	Advocate-on-Record
305	Mrs. T. Meena Kumari	House No. 2-2-18/13/C/2 A-38, Durgabai Deshmukh Colony, New Nallakunta, Hyderabad - 500044	11.2.2014	Retired Chief Justice of Meghalaya
306	Mr. Samudrala Govindarajulu	House No. 11-5-451, Flat No. 502, Paramount Apartment, FAPCCI Road, Red Hills, Hyderabad – 500 004.	11.2.2014	Retired Judge High Court of Andhra Pradesh
307	Mr. Manmohan Sarin	D-127 Panchsheel Enclave, New Delhi	11.2.2014	Retired Judge High Court of Jammu & Kashmir
308	Mr. Dharam Veer Sharma	House No. A-32, Sector-12, NOIDA, U.P.	11.2.2014	Retired Judge High Court of Allahabad
309	Mr. G.S. Sarraf	E-45, Sidhartha Nagar, Sector No. 13, Malviya Nagar, Jaipur – 302017, (Rajasthan)	11.2.2014	Retired Judge, Rajasthan High Court
310	Mr. T. Sudanthiram	No. 20, Anadavelu Street, Perambur, Chennai, Tamil Nadu- 600 011.	11.2.2014	Retired Judge, Madras High Court
311	Mr. S. B. Mhase	Deeplaxmi Plot No. 17, S. No. 344/1/2, Yashwant Nagar, Aurangabad Road, Ahmednagar – 414 001	11.2.2014	Retired Judge, Bombay High Court
312	Mr. Gopal Jain	B-93, Gulmohar Park, New Delhi -110 049	11.2.2014	Advocate
313	Mr. Sanjib Sen	H-3, Kailash Colony, New Delhi – 48	11.2.2014	Advocate

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
314	Mr. Barin Ghosh	Flat D-91, Saptaparni, 58/3 Ballygunge Circular Road, Kolkata 700 019	23.04.2015	Retired Chief Justice, High Court of Uttarakhand
315	Mr. Yatindra Singh	38, High Court Judges' Colony, Sector 105, Noida (NCR)	23.04.2015	Retired Chief Justice, High Court of Chhattisgarh
316	Ms. Rekha Sharma	A-135, Ground Floor, Defence Colony, New Delhi-110 024	23.04.2015	Retired Judge, High Court of Delhi
317	Mr. Krishn Kumar Lahoti	B-56, Sector-14, Near Indian Oil Building, Noida-201 301	23.04.2015	Retired Judge, High Court of Madhya Pradesh
318	Mr. Akhil Kumar Shrivastava	D-139, Gulmohar City, behind new Collectorate Building, Sirol Road, Gwalior, MP - 474006	23.04.2015	Retired Judge, High Court of Madhya Pradesh
319	Mr. Purushottam Bapurao Gaikwad	B-5, Tirupati Supreme Enclave, Jalan Nagar, Near Railway Station, Aurangabad, Maharashtra	23.04.2015	Retired Judge, High Court of Bombay
320	Mr. A.K. Basheer	High Court of Kerala, 15B, Heera waters, North Block, Chillavannur Bund Road, Kochi-682 020	23.04.2015	Retired Judge, High Court of Kerala
321	Mr. R. V. Easwar	AB-85, Shahjahan Road, New Delhi-110 011	23.04.2015	Retired Judge, High Court of Delhi
322	Mr. Abhay Kumar Gohil	Nirmal Heights, B-2/201, Third Floor, Safdarjung Enclave, New Delhi-110 029	23.04.2015	Retired Judge, High Court of Madhya Pradesh
323	Mr. Thomas P. Joseph	Flat No. 106, Tower No. 12, Supreme Enclave, Mayur Vihar Phase I, New Delhi 110091	23.04.2015	Retired Judge, High Court of Kerala
324	Mr. Sudhakar Bhimrao Deshmukh	A-2/97, Manu Apartment, Mayur Vihar, Phase 1, New Delhi 1100091	23.04.2015	Retired Judge, High Court of Bombay
325	Mr. G. M. Akbar Ali	No. 6, 9 th Cross Street, Senthil Nagar, Kolathur, Chennai-600 099	23.04.2015	Retired Judge, High Court of Madras

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
326	Mr. J. H. Bhatia	Natwar Chamber, 104, 1 st Floor, 94, Nagindas Master Road, Fort, Mumbai-400 001	23.04.2015	Retired Judge, High Court of Bombay
327	Mr. H. N. Nagamohan Das	Chamber: D-10, Nizamuddin East, New Delhi-110 013	23.04.2015	Retired Judge, High Court of Karnataka
328	Mr. Subramonium Prasad	104, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record
329	Ms. V. Mohana	E-14, Dronacharya Apartments, Mayur Vihar, Phase-I Extension, Delhi 110091	23.04.2015	Advocate-on-Record
330	Mr. Sanjay R. Hegde	257, Supreme Enclave, Mayur Vihar, Phase-I, Delhi 110091	23.04.2015	Advocate-on-Record
331	Ms. Mahalakshmi Pavani	82, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record
332	Mr. Rana Mukhopadhyay (Mukherjee)	112, C. K. Daphtary Lawyers Chambers, Tilak Lane, New Delhi 110001	23.04.2015	Advocate
333	Mr. Uma Nath Singh	Flat No. 124 Duplex, Vishwkarma Co-operative Group Housing Society, Vishwkarma Apartment), Delhi 110096	31.08.2016	Retired Chief Justice, High Court of Meghalaya
334	Dr. Satish Chandra	D-25, Brahma Apartment, Sector 7, Dwarka, New Delhi 110075	31.08.2016	Retired Judge, High Court of Allahabad
335	Mr. Ashim Kumar Banerjee	"Thnai" BB-21, New Town, Kolkatta 700156	31.08.2016	Retired Judge, High Court of Calcutta
336	Mr. K. C. Bhanu	Qtr. No. 6, Ministers Block, Kundanbagh, Begumpet, Hyderabad-500016	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad
337	Mr. Ravindra Singh	A-216, Sector-31, Noida (U.P.)	31.08.2016	Retired Judge, High Court of Allahabad
338	Mr. B. Chandra Kumar	8-7-55/B/2, Plot No. 2, Road No. 3, Shirdi Sai Nagar Colony, Near Hastinapuram Central, Nagarjuna Sagar Road, Hyderabad 500079	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
339	Mr. Anil Kumar	B-33, Panchsheel Enclave, New Delhi 110017	31.08.2016	Retired Judge, High Court of Delhi
340	Mr. Subash Chandra Jha	C/o. Sri Sandeep Jha, Flat No. F-1002, Amrapali Princely Estate, Sector 76, Noida U.P. 201301 Alternate Address: lat No. E-301, Pushpanjali Vihar, Near Kachi Talab, Road No-1, Saristabad, Gardanibagh, Patna – 1, Bihar	31.08.2016	Retired Judge, High Court of Patna
341	Mr. Kailash Gambhir	Bungalow No. 45, Lodhi Estate, New Delhi 110003	31.08.2016	Retired Judge, High Court of Delhi
342	Mr. K. C. Puri	Kothi No. 495, New Punjab Judicial Officers, House Building Co-operative Society, Mullanpur Garib Dass, New Chandigarh (Mohali) Alternate Address: 234, Sector 16-A, Chandigarh	31.08.2016	Retired Judge, High Court of Punjab & Haryana
343	Mr. Arvind Kumar	House No. 275, Sector 17, Panchkula (Haryana)	31.08.2016	Retired Judge, High Court of Punjab & Haryana
344	Dr. Bharat Bhushan Parsoon	# D-37, Jungpura Extension, New Delhi 110014	31.08.2016	Retired Judge, High Court of Punjab & Haryana
345	Mr. Sunil Hali	18, Manorama Vihar, Bhori Chowk, Jammu Tawi 180002	31.08.2016	Retired Judge, High Court of Allahabad
346	Mr. B. D. Rathi	340/1, Goyal Nagar, Near Bengali Square, Indore 452016 (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
347	Mr. Kamal Mehta	9, Hatkesh Co.Op. Housing Society, St. Xavier's High School Road, Post Navjivan, Ahmedabad 380014	31.08.2016	Retired Judge, High Court of Gujarat
348	Dr. A. K. Rajan	S.79, 16 th Street, 'S' Block, Anna Nagar, Chennai 600040	31.08.2016	Retired Judge, High Court of Madras

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
349	Mr. Shambhoo Singh	F-32, M.I.G. Colony, Indore (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
350	Mr. Gh. Hasnain Massodi	102, Rose Enclave, Sanat Nagar, Srinagar, 190005	31.08.2016	Retired Judge, High Court of Jammu & Kashmir
351	Mr. Dharnidhar Jha	Road No. 3, Mahaveer Colony, Beur, Patna 800002	31.08.2016	Retired Judge, High Court of Patna
352	Mr. Vijayeshwar Narayan Sinha	B-187, Sahdeo Mahto Marg, Sri Krishna Puri, Patna 800001	31.08.2016	Retired Judge, High Court of Patna
353	Mr. V. R. Kingaonkar	"Sangati" AH-2-23, Thakre Nagar N-2, CIDCO, Aurangabad (M.S.) Pin 431005	31.08.2016	Retired Judge, High Court of Bombay
354	Dr. Ishrat Masroor Quddusi	N-7 (3 rd Floor), Greater Kailash 1, New Delhi 110048	31.08.2016	Retired Judge, High Court of Chhattisgarh
355	Mr. S. D. Anand	303, Golf Apartments, Sujan Singh Park, Maharishi Raman Marg, New Delhi 3	31.08.2016	Retired Judge, High Court of Punjab & Haryana
356	Mr. Bana Seshasayana Reddy	H. No. 8-1-299/A/3, 1 st Floor, Veterinary Colony, Opposite D Mart, Shaikpet, Hyderabad 500008, Telangana State	31.08.2016	Retired Judge, High Court of Andhra Pradesh
357	Mr. Virendra Vikram Singh	Flat No. E 803, Park View City – 2, Sohna Road, Gurugram (Haryana)	31.08.2016	Retired Judge, High Court of Allahabad
358	Mr. J. M. Malik	G-11, Lajpat Nagar III, New Delhi 24	31.08.2016	Retired Judge, High Court of Delhi
359	Mr. Sunil Ambwani	E-190, Kalkaji, (G.F.), Police Station Road, New Delhi – 110019	06.09.2018	Retired Chief Justice, High Court of Rajasthan
360	Mr. N. Paul Vasanthakumar	"Ashirvadh", 24-A, II Street, Kamraj Avenue, Adyar, Chennai – 600020	06.09.2018	Retired Chief Justice, High Court of Jammu and Kashmir

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
361	Mr. Sibghat Ullah Khan	Flat No. 1301/T-10, Supreme Towers, Sector-99, Noida (G.B. Nagar), Uttar Pradesh	06.09.2018	Retired Judge, High Court of Judicature at Allahabad
362	Mr. G. Rajasuria	Mullai (Ground Floor), Plot No. 3, Mohan Nagar Main Road, Mohan Nagar, Madampakkam, Chennai – 600126	06.09.2018	Retired Judge, High Court of Judicature at Madras
363	Mr. Satya Poot Mehrotra	34, Tashkand Marg, Civil Lines, Allahabad – 211001	06.09.2018	Retired Judge, High Court of Allahabad
364	Mr. Muzaffar Hussain Attar	G-2, Gupkar, Srinagar, Jammu & Kashmir (India)	06.09.2018	Retired Judge, High Court of Jammu and Kashmir
365	Mr. M. Jaichandren	'Satyam', NB-20, Greenways Road, R.A. Puram, Chennai – 600028	06.09.2018	Retired Judge, High Court of Madras
366	Mr. S. Nagamuthu	B-54, First Floor, Sector-14, Noida – 201301	06.09.2018	Retired Judge, High Court of Madras
367	Mr. A. N. Venugopala Gowda	#426/27-1, 33 rd Cross, 18 th Main, 4 th T Block Jayanagar, Bengaluru – 560041	06.09.2018	Retired Judge, High Court of Karnataka
368	Mr. Vimlesh Kumar Shukla	Local Address: House No. 37, High Court Judges Colony, Sector 105, Noida – 201301 Permanent Address: B-401, Ansals Priyadarshini Apartments, 28, S.N. Marg, Allahabad (U.P.) - 211001	06.09.2018	Retired Judge, Allahabad High Court
369	Mr. Keshav Kumar Trivedi	3, Vasundhara Vihar, Mall Road, South Civil Lines, Jabalpur – 482001	06.09.2018	Retired Judge, High Court of Madhya Pradesh
370	Mr. Mool Chand Garg	C-113 (UGF), East of Kailash, New Delhi – 110065	06.09.2018	Retired Judge, High Court of Madhya Pradesh

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
371	Mrs. Mridula Mishra	Jagat Narayan Road, Kadam – Kuan, Patna – 800003 D-78, Panchsheel Enclave, Ground Floor, New Delhi – 110017	06.09.2018	Retired Judge, Patna High Court
372	Mr. Jainendra Kumar Ranka	C-12A, Surya Path, New Colony, M. I. Road, (Near Panch Batti), Jaipur – 302001	06.09.2018	Retired Judge, High Court of Rajasthan
373	Mr. Ghanshyam Prasad	C – 104, Kaushalya Estate, Bander Bagicha, Patna – 800001 C-403, Omkar Ananta, Film City Road, Goregaon East, Mumbai	06.09.2018	Retired Judge, Patna High Court
374	Mr. Rameshwar Singh Malik	# 280, Advocates Society, Sector 49-A, Chandigarh	06.09.2018	Retired Judge, Punjab & Haryana High Court
375	Dr. P. Jyothimani	1 Rajamabal Street, Flat No : 5, Rameshwar Apartments, T. Nagar, Chennai 600017, Tamilnadu	06.09.2018	Retired Judge, High Court of Madras
376	Mr. Anoop V. Mohta	4A, "SAMATA", General J. Bhosale Marg, Near Mantralaya, Mumbai – 400021	06.09.2018	Retired Judge, High Court of Bombay
377	Mr. A. Ramalingeswara Rao	"Sai Rachana", H.No. 7- 56/177, Prashanthi Hills Colony, Khajaguda Road, Raidurg, Hyderabad – 500104	06.09.2018	Retired Judge, High Court of Judicature for the States of Telangana and Andhra Pradesh

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
378	Mr. P. N. Ravindran	E-53, Second Floor, Greater Kailash Enclave-II, Greater Kailash, New Delhi – 110048 Permanent Address: 62/4993, Sai Kripa, Chittoor Road, Ernakulam Cochin – 682 011, Kerala	06.09.2018	Retired Judge, High Court of Kerala
379	Mr. Ambati Shankar Narayana	R/o. Plot No. 89, SAKETH "MITHILA", Kapra Municipality, Near ECIL, Dammaiguda Road, Medchal-Malkajgiri District, Telangana State, Hyderabad – 500062	06.09.2018	Retired Judge, High Court of Judicature at Hyderabad
380	Mr. Filomeno Manuel Reis	Office: O-1,2,3 Garden View Apartments, Dr. Antonio Colaco Road, Margao-Goa Residence: D1, D2, Garden View Apartments, Dr. Antonio Colaco Road, Margao-Goa	06.09.2018	Retired Judge, High Court of Bombay
381	Mr. Parkash Singh Teji	B-3, Dr. Zakir Hussain Marg, New Delhi	06.09.2018	Retired Judge, High Court of Delhi
382	Mr. Subhash B. Adi	Local Address: No. 85, Lawyers' Chambers, Supreme Court of India, New Delhi – 110001 Permanent Address: No. 81, 60 feet Road, NGEF Layout, Sanjay Nagar, Bengaluru – 560 094	06.09.2018	Retired Judge, High Court of Karnataka

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
383	Mr. Pratyush Kumar	Office Address: Shop No. 3, 1 st Floor, Plot No. 1, Malakpur, Surajpur, Near Prita Gold, Greater Noida – 201306 Residence Address: A-002, Shivalik Homes, UPSIDC, Site C, Surajpur Housing Extension, Greater Noida – 201306	06.09.2018	Retired Judge, High Court of Judicature at Allahabad
384	Ms. Madhavi Goradia Divan	9, Nizamuddin East, New Delhi – 110013	27.03.2019	Advocate
385	Mr. R. Balasubramanian	Office Address: A/6 (Basement) Jangpura Extension, New Delhi – 110014 Residential Address: A/6 (First Floor) Jangpura Extension, New Delhi - 110014	27.03.2019	Advocate
386	Ms. Anitha Shenoy	Office Address: (1). A-187, LGF, Defence Colony, New Delhi 110024 (2). C-106, Basement, Sector-40, Noida, Uttar Pradesh – 201301 Residential Address: C-106, Second Floor, Sector-40, Noida, Uttar Pradesh - 201301	27.03.2019	Advocate-on-Record
387	Mr. Aruneshwar Gupta	Office Address: 402, New Lawyers Chamber, M. C. Setalvad Block, Opp. Supreme Court of India, New Delhi – 110001 Residential Address: D-61, Ground Floor, East of Kailash, Near National Heart Institute, New Delhi – 110065	27.03.2019	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
388	Mr. Jugal Kishore Tikamchand Gilda	Plot No. G-109/1, Gorepeth Near Salasar Park West High Court Road, Nagpur [MAHARASHTRA]	27.03.2019	Advocate
389	Mr. Sanjay Parikh	Office Address: 102, New Lawyers Chamber, M.C. Setalvad Block, Bhagwandas Road, New Delhi – 110001 Residential Address: M-113, Saket, Ground Floor, New Delhi - 110017	27.03.2019	Advocate-on-Record
390	Mr. Preetesh Kapur	M – 143, Greater Kailash – 2, New Delhi – 110048	27.03.2019	Advocate
391	Mr. Ashok Kumar Sharma	Office Address: Chamber No. 111, C.K. Daphtary Block, Supreme Court Lawyers Chambers, Tilak Lane, New Delhi – 110001 Residential Address: House No. 15, Rail Vihar, Sector - 33, Noida, U.P. - 201301	27.03.2019	Advocate-on-Record
392	Mr. Deepak Madhusudan Nargolkar	Office Address: 414, M.C. Setalvad Chamber Block, Supreme Court of India, Bhagwan Dass Road, New Delhi – 110001 Residential Address: P-57, South Extension Part-II, New Delhi - 110049	27.03.2019	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
393	Mr. Ajit Shankarrao Bhasme	Office Address: 336, M.C. Setalvad Block, Supreme Court, Bhagwandas Road, New Delhi – 110001 Residential Address: “Krishna” G-37, Naraina Vihar, New Delhi - 1100	27.03.2019	Advocate-on-Record
394	Mr. Nikhil Nayyar	Office Address: D-131, Panchsheel Enclave, New Delhi – 110017 Residential Address: W3/93, Wellington Estate, DLF Phase 5, Gurgaon - 122009	27.03.2019	Advocate-on-Record
395	Mr. S. Wasim A. Qadri	Office Address: 314, C.K. Daphtary Block, New Lawyers Chambers, Supreme Court, New Delhi Residential Address: 259-A/3-Nayyar Manzil Jamia Nagar, New Delhi - 110025	27.03.2019	Advocate
396	Mr. M. G. Ramachandran	C – 31, Friends Colony East, New Delhi - 110065	27.03.2019	Advocate-on-Record
397	Mr. Manish Singhvi	Office Address: # 904-A, Indraprakash Building, Barakhamba Road, New Delhi – 110001 Residential Address: R – 9, 1st Floor, Hauz Khas Enclave, New Delhi – 110016	27.03.2019	Advocate

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
398	Mr. Gopal Sankaranarayanan	Office Address: No. 30, Purvi Marg (Basement), Vasant Vihar, New Delhi – 110057 Residential Address: A – 10/7, 1 st Floor, Vasant Vihar, New Delhi - 110057	27.03.2019	Advocate
399	Mr. Mohan Venkatesh Katarki	Office Address: 114, Lawyers Chambers, C.K. Daphtary Block, Lawyers Chambers, Supreme Court, New Delhi – 110001 Residential Address: L – 702, Pearls Gateway Towers, Sector – 44, Noida – 201301, Uttar Pradesh	27.03.2019	Advocate
400	Mr. Nakul Dewan	Office Address: D-126, Defence Colony, New Delhi – 110024 Residential Address: D-223, Ground Floor, Defence Colony, New Delhi – 110024	27.03.2019	Advocate
401	Mr. Devadatt Kamat	Office Address: F-13, Lower Ground Floor, Green Park (Main), New Delhi – 110016 Residential Address: F-13, 2 nd Floor, Green Park (Main), New Delhi – 110016	27.03.2019	Advocate
402	Mr. Anip Sachthey	Office Address: 6, School Lane, Opposite Hotel The Lalit, New Delhi – 110001 Residential Address: G-2, Anand Niketan, 3 rd Floor, New Delhi – 110021	27.03.2019	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
403	Mr. Anupam Lal Das	Office Address: F-39, Green Park Main, New Delhi – 110016 Residential Address: B-5/202, Third Floor, Safdarjung Enclave, New Delhi-110029	27.03.2019	Advocate-on-Record
404	Mr. G. Venkatesh Rao	Office Address: #F-10, Level-1, 01-A Star City, Mayur Vihar -I, Extn. Delhi- 110091 Residential Address: #E-604 & 601 - Nagarjuna Apts, Plot-A-1, Chilla/Mayur Kunj, Delhi - 110096	27.03.2019	Advocate
405	Mr. Jayanth Muth Raj	Office Address: 28/104, East End Apartments, Mayur Vihar Phase-I Extn., Delhi – 110096 Residential Address: 1/201, Supreme Towers, Sector 99, Noida – 201 304	27.03.2019	Advocate-on-Record
406	Mr. Arijit Prasad	B-242, 3 rd Floor, Greater Kailash Part-I, New Delhi – 110048	27.03.2019	Advocate
407	Mr. Jay Savla	Office Address: A/56-A, Lajpat Nagar-II, Central Market Main Road, New Delhi 110024 Residential Address: F-83, East of Kailash, New Delhi - 110065	27.03.2019	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
408	Ms. Aparajita Singh	Office Address: 138, New Lawyers' Chambers, Bhagwandass Road, Supreme Court, New Delhi – 110001 Residential Address: 16A, Super Deluxe Flats, Sector – 15A, Noida 201301, U.P.	27.03.2019	Advocate
409	Dr. Menaka Guruswamy	Office Address: D 1007, 3 rd Floor, New Friends Colony, New Delhi – 110065 Residential Address: D 1007, 2 nd Floor, New Friends Colony, New Delhi – 110065	27.03.2019	Advocate
410	Mr. Siddhartha Dave	Office Address: B-5/140, 3 rd Floor, Safdarjung Enclave, New Delhi – 110029 Residential Address: B-5/140, 2 nd Floor, Safdarjung Enclave, New Delhi – 110029	27.03.2019	Advocate
411	Mr. Siddharth Bhatnagar	Office Address: A – 57, Basement, Nizamuddin East, New Delhi – 110013 Residential Address: A – 57, Ground Floor, Nizamuddin East, New Delhi – 110013	27.03.2019	Advocate
412	Mr. C. N. Sreekumar	Office Address: 432, New Lawyers Chamber, Setalvad Block, Bhagwandass Road, New Delhi – 110001 Residential Address: A – 12, Saket District Court Residential Complex, Saket, New Delhi – 110017	27.03.2019	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
413	Ms. Aishwarya Bhati	Office Address: 18, Todarmal Road, Bengali Market, New Delhi – 110001 Residential Address: Flat No. 902, Tower 13, Commonwealth Games Village, Behind Akshardham Temple, Delhi – 110091	27.03.2019	Advocate-on-Record
414	Mr. Santosh Paul	Office Address: C-26, 2 nd Floor, Nizamuddin East, New Delhi – 110013 Residential Address: 195, Tower No. 8, Supreme Enclave, Mayur Vihar – I, Delhi – 110091	27.03.2019	Advocate
415	Mr. Gaurav Bhatia	Office Address: 16, Central Lane, First Floor, Bengali Market, New Delhi – 110001 Residential Address: Klasse II, 302 Eldeco Utopia, Sector 93A, Noida, Uttar Pradesh, 201304	27.03.2019	Advocate-on-Record
416	Mr. Bharat Sangal	Office Address: 206, New Lawyer Chamber, New Delhi – 110001 Residential Address: D-45, Press Enclave, Saket, New Delhi - 110017	27.03.2019	Advocate-on-Record
417	Mr. Vinay Prabhakar Navare	Office Address: Basement, E-32, Jangpura Extension, New Delhi – 110014 Residential Address: Second Floor, E-32, Jangpura Extension, New Delhi - 110014	27.03.2019	Advocate

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
418	Mr. Manoj Swarup	Office Address: Chamber No. 315, M.C. Setalvad Block, Supreme Court of India, New Delhi- 110001 Residential Address: E-166, East of Kailash, New Delhi – 110065	27.03.2019	Advocate-on-Record
419	Mr. Ritin Rai	Office Address: C – 377, Defence Colony, New Delhi – 110024 Residential Address: C – 443, Defence Colony, New Delhi – 110024	27.03.2019	Advocate
420	Ms. Priya Hingorani	Office Address: 40, Lawyers Chambers, Supreme Court Compound, Tilak Marg, New Delhi – 110001 Residential Address: A – 19, Neeti Bagh, New Delhi – 110049	27.03.2019	Advocate